

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &  
IA NO. 127 OF 2015**

**Dated: 11<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Ind Synergy Ltd. .... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1

Ms. Suparna Srivastava for R.2

**ORDER**

None appears for the appellant.

List the matter on **23.02.2016**.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**